

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4585
ANSWERED ON:22.04.2003
FUNDS FOR REHABILITATION OF PEOPLE
BALIRAM;RAVINDRA KUMAR PANDEY

Will the Minister of COAL be pleased to state:

(a) whether funds have been provided for rehabilitation of people living in unprotected areas of coal mines in various States especially in Madhya Pradesh and Jharkhand during the last three years and till date;

(b) if so, the details thereof; and

(c) the number of families rehabilitated year-wise and State-wise?

Answer

THE MINISTER OF COAL (SHRI KARIYA MUNDA)

(a) & (b): There are no such people living in unprotected areas of coal mines of CIL in the various states including Madhya Pradesh except in Jharkhand and West Bengal. In Jharkhand and West Bengal, there exist certain unstable areas where people are living. Two demonstration schemes for rehabilitation of people from most endangered areas (one each in Jharkhand & West Bengal) have been sanctioned under Environmental Measures and Subsidence Control (EMSC) for which funds have been provided. The details are as under:-

Scheme amount	Total sanctioned	Fund released
Shifting of people from most endangered areas of BCCL in Jharia Coalfield	Original - Rs. 33.88 crores Revised - Rs.	Rs. 7.30 crores (upto 2001-02) &
(Jharkhand) Scheme for rehabilitation of four unstable localities of ECL in Ranigunj Coalfield (West Bengal)	61.09 crores Rs. 32.52 crores	Rs. 6.12 crores (In March, 2003) Rs. 1.00 crore

(c): 32 families (BCCL people) have been rehabilitated in 2001 in Jharkhand so far against the sanctioned scheme for "shifting of people from most endangered areas of BCCL".